

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**RAJYA SABHA
UNSTARRED QUESTION DY. NO. 3911
TO BE ANSWERED ON 02.04.2018**

WELFARE SCHEMES FOR JOURNALISTS

3911. DR. T SUBBARAMI REDDY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government proposes to increase financial assistance for welfare scheme to scribes and their families in times of extreme hardships;
- (b) if so, the details thereof;
- (c) the criteria fixed for covering this scheme to journalists and their families; and
- (d) whether the part-time journalists, freelance journalists, photographers, cameramen are eligible under this scheme, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]

(a) & (b) This Ministry has decided to increase the fund allocation from Rs. 20 lakhs to 01 crore for Journalists Welfare Scheme for the financial year 2018-19 to give financial support to the journalists and their families in extreme hardship in a time bound manner.

(c) & (d) Ministry of Information and Broadcasting implements 'Journalist Welfare Scheme' to provide one time ex-gratia relief on urgent basis to the journalists in case of permanent disability, major listed ailments and accidents causing serious injuries necessitating hospitalization and to the families of journalists under extreme hardship on account of death of journalist. The criteria fixed for covering journalists and their families under this scheme is available at point 3 and 5 of the Journalist Welfare Scheme guidelines. The detailed guideline is available at the website of this Ministry at <http://mib.gov.in/sites/default/files/New%20JWS%20Guidelines%2026%20March%202018.pdf>
